

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF SYSKA E-RETAILS LLP		
SR No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SYSKA E-RETAILS LLP
2.	Date of incorporation of corporate debtor	01/10/2015
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-8498
5.	Address of the registered office and principal office (if any) of corporate debtor	7, Akshay Complex Off Dhole Patil Road, Pune, Maharashtra, India, 411001
6.	Date of closure of Insolvency Resolution Process	14.12.2025
7.	Liquidation commencement date of corporate debtor	08.01.2026 (Order uploaded on 16.01.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Vijay Pitamber Lulla Registration Number: IBBI/IPA-001/IP-P00323/2017-18/10593
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 201, Satchidanand Bldg., 12th Road, Khar (W), Mumbai – 400 052 Email: vijayplulla@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address:- 203-B, Arcadia Bldg.195, N.C.P.A. Marg, Nariman Point, Mumbai – 400021 E-mail:- syska.cirp@gmail.com
11.	Last date for submission of claims	07.02.2026

Notice is hereby given that the National Company Law Tribunal Hyderabad Bench, has ordered the commencement of liquidation of the **Syska E-Retails LLP** on **08.01.2026**. However, the said order was uploaded on 16.01.2026.

The stakeholders of **Syska E-Retails LLP** are hereby called upon to submit their claims with proof on or before **07.02.2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Vijay Pitamber Lulla
IBBI Regn No.: IBBI/IPA-01/IP-P00323/2017-18/10593
AFA: AA1/10593/02/300627/109089; Valid Till 30.06.2027
Date: 19.01.2026
Place: Mumbai

Form No. URC-2
Advertisement giving Notice about Registration under Part I of Chapter XXI
(Pursuant to section 374(b) of the companies Act, 2013 and rule 4(f)
of the companies (Authorised to Register) Rules, 2014)

1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application is proposed to be made after fifteen days hereof but before the expiry of thirty days hereinafter to the Registrar of Companies,Pune/ CRC that **PROFCYMA CAREER SOLUTIONS LLP** a Limited Liability Partnership Firm registered under the Provisions of the Limited Liability Partnership Act, 2008 vide LLPIN: AAJ-4059 with the Registrar of Companies, Pune/ CRC intends to get registered under CHAPTER XXI OF THE COMPANIES ACT, 2013 (LLP to Private Limited Company)

2. The Principal objects of the company are as follows:- Counsel a customer to take admission for the educational courses, management consultants, financial consultants, advisors, business consultants, technical consultants, information systems and business analysts and other ancillary business or any other business in any other manner as may be decided by the majority of Partners.

3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the office at NO 13/2, PLOT NO 7, SAGAR SOCIETY, PUNE, MAHARASHTRA-411021, INDIA

4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8, Sector-5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122050, within twenty-one days from the date of publication of this notice, with a copy to the company at its registered office. Dated 19th day of January 2026

Names of Applicant
1. BHARAT CHANDRAKANT GADDAMWAR (Designated Partner)
2. NITIN GOVIND KANGUDE (Designated Partner)

**Motilal Oswal Home Finance Limited**
Regd. Office: Motilal Oswal Tower, Rahimtullah Sayani Road,Opp. Parel ST Depot, Prabhadevi, Mumbai - 400 025, CS: 3298000000, www.motilaloswalhdf.com, Email: hf@motilaloswalhdf.com

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY/IES)
(UNDER RULE 8 (1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002)

Whereas the undersigned being the authorized officer of Motilal Oswal Home Finance Limited, (Formerly known as Aspire Home Finance Corporation Ltd), under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice being also mentioned hereunder within 60 days from the date of receipt of the said notice.

The following borrowers having failed to repay the amount, notice is hereby given to the following borrowers and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned hereunder.

Sr No.	Loan Agreement No. / Name Of The Borrower/ Co-Borrower/Guarantor	Date of Demand Notice & Outstanding	Date Of Possession Taken	Description Of The Immovable Property : All That Part And Parcel Of Property Consisting Of Property Address
1	LXDAU00315-160015444 Borrower: AMRUT BHIKU YADAV Co-Borrower: VANDANA AMRUT YADAV	23-12-2017 For Rs.1515739/-	13-01-2026	Flat No 104, B Wing, 1st Floor Green City Phase-I, S.No.47, Lingali Daund 413801 Pune, Maharashtra -413801

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Motilal Oswal Home Finance Limited for an amount mentioned herein above and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Place : Maharashtra / Date : 19.01.2026

Sd/-Authorized Officer
(Motilal Oswal Home Finance Limited)

ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED
CIN No. U74999DL2002PLC117052
A-270, 1st & 2nd Floor, Defence Colony, New Delhi - 110 024, India
Email: admin@alchemistarc.com, Website: www.alchemistarc.com

PUBLIC NOTICE
(Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002)

Notice is hereby given that Alchemist Asset Reconstruction Company Limited (the Secured Creditor / ARC), having acquired the below-mentioned loan accounts from SBFC Finance Limited under an Assignment of Debt dated 30.09.2025, has issued Demand Notice(s) under Section 13(2) of the SARFESI Act, 2002 to the respective borrower(s)/co-borrower(s)/guarantor(s), calling upon them to discharge in full their liabilities to the Secured Creditor within 60 (Sixty) days from the date of receipt of the said notice(s).

In the event of failure to repay the said dues within the stipulated period, the Secured Creditor shall be entitled to exercise all or any of the rights under Section 13(4) of the Act, including taking possession of the secured assets, without any further notice.

Sr. No.	Loan Account No.	Name of Borrower(s) / Co-Borrower(s) / Guarantor(s)	Amount Due (₹)	Date of 13(2) Notice	Description of Secured Asset	Due Date
1	PR01431549	Magsood Mehboob Bagayat Shahnaz Maksud Bagayat Mehabub Karimsab Bagayat Ashabi Mehboob Bagayat	5,70,080	18-December-2025	All that Piece And Parcel Property Situated At Plot No.19, Gat No.799, Of 22308, Ganesh Nagar, Galli No.4, Near Maruli Mandir, Ganganganar, Ishalkaranji, Kolhapur-416116. Bounded By - East - Property Of Mr Barage, West - Jamir Bagayat& Mr Gawad, North - Road, South - Mr Patil.	30 September 2025

The amounts mentioned above are due as on the respective dates indicated against each account, together with further interest, penal charges, costs, and expenses thereon till the date of realization.

The borrower(s)/guarantor(s) are hereby cautioned not to deal with or dispose of, by way of sale, lease, mortgage, charge, or otherwise, the secured asset(s) described above without the prior written consent of the Secured Creditor.

This publication is made in compliance with the provisions of the SARFESI Act, 2002, for the information of the borrower(s), guarantor(s), and the public in general.

In case of any queries, please contact the undersigned at the following contact details:Phone: 011-46562584

Email: admin@alchemistarc.com, ashutosh@alchemistarc.com

Date:- 19.01.2026

Place:- PUNE

Sd/-Authorized Officer
Alchemist Asset Reconstruction Company Limited
(acting in its capacity as Trustee of Alchemist XLVII Trust) Secured Creditor

**FORM B
PUBLIC ANNOUNCEMENT**
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SYSKA E-RETAILS LLP

SR No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SYSKA E-RETAILS LLP
2.	Date of incorporation of corporate debtor	01/10/2015
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-8498
5.	Address of the registered office and principal office (if any) of corporate debtor	7, Akshay Complex Off Dhole Patil Road, Pune, Maharashtra, India, 411001
6.	Date of closure of Insolvency/Resolution Process	14.12.2025
7.	Liquidation commencement date of corporate debtor	08.01.2026 (Order uploaded on 16.01.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Vijay Pitambar Lulla Registration Number: IBSI/IPA.001/IP-P00323/2017-18/10593
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 201, Satchidanand Bldg., 12th Road, Khar (W), Mumbai – 400 052 Email: vijaypilla@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 203-B, Arcadia Bldg.195, N.C.P.A. Marg, Nariman Point, Mumbai – 400021. E-mail: syska.crisp@gmail.com
11.	Last date for submission of claims	07.02.2026

Notice is hereby given that the National Company Law Tribunal Hyderabad Bench, has ordered the commencement of liquidation of the **Syska E-Retails LLP** on **08.01.2026**. However, the said order was uploaded on 16.01.2026.

The stakeholders of **Syska E-Retails LLP** are hereby called upon to submit their claims with item No.10, or before **07.02.2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Vijay Pitambar Lulla
IBSI Regn No.: IBSI/IPA-01/IP-P00323/2017-18/10593
AFA: AAJ/10593/02/300627/109089; Valid Till 30.06.2027
Date: 19.01.2026
Place: Mumbai

PUBLIC NOTICE
TRANSPARENT ENERGY SYSTEMS PRIVATE LIMITED (IN LIQUIDATION)
CIN : U29198PN1986PTC039582
Regd Office: Parkway Heights, 1st Floor, Bibewadi Corner, Pune - Satara Road Pune – 411037

Date of E-Auction Public Announcement: 19th January, 2026

For Auction of Assets ("ASSET 2" as described below of Transparent Energy Systems Private Limited (in Liquidation), on a standalone basis, on "As is where is basis", "As is what is basis", "Whatever there is basis" and "Without any recourse basis", under the provisions of the Insolvency and Bankruptcy Code, 2016 ("Code") by an Order of the Hon'ble National Company Law Tribunal, Mumbai Bench ("NCLT") dated 30th October, 2025

Date of E-Auction - 13th February, 2026 from 3:00 PM to 05:00 PM"

Pursuant to Regulation 32 of the Insolvency and Bankruptcy Code of India (Liquidation Process) Regulations, 2016, Public Announcement is hereby made inviting for the Expression of interest from prospective bidders for the purpose of submission of bid in respect of auction of Asset-2 on Standalone basis for Transparent Energy Systems Private Limited - In Liquidation.

Sale of assets is on "As is where is basis", "As is what is basis", "Whatever there is basis" and "No recourse basis", as owned by Transparent Energy Systems Private Limited (in Liquidation), forming part of the Liquidation Estate formed by the Liquidator, who is appointed by the Hon'ble NCLT, Mumbai Bench vide order dated 30th October, 2025. The sale will be done by the undersigned through the E-auction platform provided at the web portal: <https://bbi.baanknet.com/eaction-bbi>

Details of Assets	Reserve Price (INR)	Earnest Money Deposit (INR)	Incremental Value (INR)
ASSET 2 - Sale of Shirwal Plant on Standalone Basis	8,50,00,000	85,00,000	5,00,000
Land and Building & Plant and Machinery and any other miscellaneous assets at Gat No. 312-B, Village Shindewadi, Shirwal, Satara, Maharashtra on "As is where is", "as is what is", "whatever there is" and "no recourse basis".			

Important Notes:

- The Liquidator shall conduct auction sale of Land and Building & Plant & Machinery at Shirwal plant as contemplated under Regulation 32 of the Liquidation Process Regulations through E- Auction Process on "As is where is basis", "As is what is basis", "Whatever there is basis" and "No recourse basis" through e-Auction service provider i.e. Baanknet auction platform at its web portal (<https://baanknet.com/>).
- The details of the process and timelines are outlined in the E-Auction process document. The said E-Auction process document is available on the website of Baanknet auction platform. The address to the website is: <https://baanknet.com/>.
- The Liquidator has the absolute right to accept or reject any or all offer(s) or adjourn/postpone/cancel/modify/terminate the e-auction or withdraw any assets thereof from the auction proceeding at any stage without assigning any reason thereof.
- As per proviso to clause (f) of the Section 35 (1) of the Code, the interested bidders shall not be eligible to submit a bid if it fails to meet the eligibility criteria as set out in Section 29A of the Code (as amended from time to time).
- The prospective bidders shall submit the requisite documents (as mentioned in the detailed E-Auction Process Document) including an undertaking that they do not suffer from any ineligibility under section 29A of the Code to the extent applicable. If the prospective bidder is found ineligible at any stage, the earnest money deposited shall be forfeited.
- The last date of submission of relevant documents as stated in the e-auction process document is **11th February, 2026**.
- The last date of payment of Earnest Money deposit by the qualified bidders is **11th February, 2026**.

Date :- 19th January, 2026
Place :- Mumbai

Sd/-
Vijendra Kumar Jain
Liquidator of Transparent Energy Systems Private Limited
Registration No.: IBSI/IPA-001/IP-P00721/2017-2018/11253

EXPRESS
Careers

WALK IN INTERVIEW
Applications are invited for the following positions till 02/02/2026
Posts: Clinical Instructor/ Tutor – 09
Required qualifications, experience, application format and further details are available on University website: www.much.ac.in

GMF's Tehmi Grant Institute of Nursing Education

Address: Pune-411001
Contact: Phone – 02066455688
Email- tgine@rubyhall.com
website-www.tgine.com

**Motilal Oswal Home Finance Limited**
Regd. Office: Motilal Oswal Tower, Rahimtullah Sayani Road,Opp. Parel ST Depot, Prabhadevi, Mumbai - 400 025, CS: 3291898998
Website: www.motilaloswalhdf.com, Email: hf@motilaloswalhdf.com

PUBLIC NOTICE FOR E-AUCTION CUM SALE

E-Auction Sale Notice of 15 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and to the borrowers/guarantors/mortgagors in particular, that the under mentioned property mortgaged to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) will be sold on "As is where is", "As is what is", and "Whatever there is", by way of "online auction" for recovery of dues and further interest, charges and costs etc. as detailed below in the provisions of the SARFESI Act read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002 through website motilaloswalhdf.com as per the details given below:-

Date and time of E-Auction Date: 10-02-2026 11:00 Am to 02:00 Pm (with unlimited extensions of 15 minute each) Last date of EMD Deposit:09-02-2026				
Borrower(s)/Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD / Last date of EMD	
LAN: LXCHA00315-160009056 Branch: Chakan Borrower: Nasir Basaratkhani Pathan Co-Borrower: Rashida Nasir Pathan Guarantor: Rajik Basaratkhani Pathan	06-08-2022 For Rs: 1383544/- (Rupees Thirteen Lakh Eighty Three Thousand Five Hundred & Forty Four Only)	Flat No-01, 1st Floor, A Wing, Bhagyalaxmi Villa, S.No-104/1, Rajgururam, Goli Kharhanka, Khed, Pune, Maharashtra 410505	Reserve Price: Rs.1375962/- (Rupees Thirteen Lakh Seventy Five Thousand Nine Hundred & Sixty Two Only) EMD: Rs. 137596/- (Rupees One Lakh Thirty Seven Thousand Five Hundred & Ninety Six Only)	
LAN: LXDAU00315-160009522 Branch: Baranati Borrower: Raju Subhash Jadhav Co-Borrower: Jyoti Raju Jadhav	13-10-2022 For Rs: 1967659/- (Rupees Nineteen Lakh Sixty Seven Thousand Six Hundred & Fifty Nine Only)	Flat No-01, 1st Floor, Vastu Apartment, SrlNo-179/2, (Old S/No/185), Cts No-2696/2, Plot No-19 20 21, & 22, Near Gandhi Row House, Pune, Maharashtra 413801	Reserve Price: Rs.1941729/- (Rupees Nineteen Lakh Forty Seven Thousand Seven Hundred & Twenty Nine Only) EMD: Rs. 194173/- (Rupees One Lakh Ninety Four Thousand One Hundred & Seventy Three Only)	
LAN: LXDAU00315-160007539 Branch: Baranati Borrower: Tushar Ramesh Doshi Co-Borrower: Swati Tushar Doshi	30-12-2023 For Rs: 1370238/- (Rupees Thirteen Lakh Seventy Thousand Two Hundred & Thirty Eight Only)	Flat No-301, 3Rd Floor, B-Wing, Green City Phase-I, Sahaniwas Prakpila, Survey No.47, Mouje-Lingali, Taluka- Daund, Pune, Maharashtra 413801	Reserve Price: Rs.1400000/- (Rupees Fourteen Lakh Only) EMD: Rs. 140000/- (Rupees One Lakh Forty Thousand Only)	
LAN: LXDAU00315-160009925 Branch: Baranati Borrower: Kiran Keshav Patole Co-Borrower: Laila Kiran Patole	09-02-2018 For Rs: 1557548/- (Rupees Fifteen Lakh Eighty Seven Thousand Five Hundred & Forty Eight Only)	Survey No 47, Green City Phase No-2 Flat No-204, A Wing 2 Nd Floor B/H Mangesh Memorial School Pune 413801	Reserve Price: Rs.1753522/- (Rupees Seventeen Lakh Fifty Three Thousand Five Hundred & Twenty Two Only) EMD: Rs. 175352/- (Rupees One Lakh Seventy Five Thousand Three Hundred & Fifty Two Only)	
LAN: LXDAU00315-160009934 Branch: Baranati Borrower: Dattatrayi Ambadas Pawar Co-Borrower: Savita Dattatray Pawar	21-12-2018 For Rs: 1316835/- (Rupees Thirteen Lakh Sixteen Thousand Eight Hundred & Thirty Five Only)	Flat No-402 B-Wing 4Th Floor Green City Phase-I Lingali Road B/H Mangesh Memorial School 411001 Pune Maharashtra	Reserve Price: Rs.1487114/- (Rupees Fourteen Lakh Eighty Seven Thousand One Hundred & Fourteen Only) EMD: Rs. 148711/- (Rupees One Lakh Forty Eight Thousand Seven Hundred & Eleven Only)	
LAN: LXDAU00315-160009931 Branch: Baranati Borrower: Ganesh Sanjay Jathar Co-Borrower: Asha Sanjay Jathar	20-12-2018 For Rs: 1306315/- (Rupees Thirteen Lakh Thirty Thousand Three Hundred & Fifteen Only)	Green City Phase No-2 Flat No-442/445 Laxminarayan Colony, - Sangali, Miraj, Behind D Mart, Sangli, Maharashtra - 416416	Reserve Price: Rs.12243369/- (Rupees Twenty Two Lakh Forty Three Thousand Three Hundred & Sixty Nine Only) EMD: Rs. 1224337/- (Rupees Two Lakh Twenty Four Thousand Seven Hundred & Thirty Seven Only)	
LAN: LXDAU00315-160009940 Branch: Baranati Borrower: Ramesh Hari Veer Kamble	18-02-2019 For Rs: 1331402/- (Rupees Thirteen Lakh Thirty One Thousand Four Hundred & Two Only)	Flat No/403 Green City Phase 3, - Lingalroad, Survey No-47, Mr Mangesh Memorial School, Daund-412202 Pune Maharashtra	Reserve Price: Rs.1900000/- (Rupees Nineteen Lakh Only) EMD: Rs. 190000/- (Rupees One Lakh Ninety Thousand Only)	
LAN: LXDAU00315-160016181 Branch: Baranati Borrower: Bhagwat Ashok More Co-Borrower: Savitra Ashok More	20-12-2018 For Rs: 824939/- (Rupees Eight Lakh Twenty Four Thousand Nine Hundred & Thirty Nine Only)	Flat No-303/B-Wing Green City S.No-47 Memorial School Behind Mangesh Memorial 413801 Pune Maharashtra	Reserve Price: Rs.939306/- (Rupees Nine Lakh Thirty Nine Thousand Three Hundred & Six Only) EMD: Rs. 93931/- (Rupees Nine Thousand Nine Hundred & Thirty One Only)	
LAN: LXDAU00316-170026786 Branch: Baranati Borrower: Ikbal Abdulajji Shaikh Co-Borrower: Isarat Ekbal Shaikh	25-10-2018 For Rs: 554179/- (Rupees Five Lakh Fifty Four Thousand One Hundred & Seventy Nine Only)	Miklat No/ 556, Gat No-303/At Kharhkel, Near Shaikh Wasti,Undrai Supa Road Baranati,Pune/ Nr Panchganga, Apt 411038 Pune Pune Maharashtra	Reserve Price: Rs.300000/- (Rupees Three Lakh Only) EMD: Rs. 30000/- (Rupees Three Thousand Only)	
LAN: LKXOL00316-170024434 Branch: Baranati Borrower: Shreedhar Madhukar Bhandvale Co-Borrower: Shreya Shridhar Bhandvale	20-12-2021 For Rs: 1109654/- (Rupees Eleven Lakh Thirty Thousand Six Hundred & Fifty Four Only)	Plot No - 30 & 31, Survey No-442/445 Laxminarayan Colony, - Sangali, Miraj, Behind D Mart, Sangli, Maharashtra- 416416	Reserve Price: Rs.1000000/- (Rupees Ten Lakh Only) EMD: Rs. 100000/- (Rupees One Lakh Only)	
LAN: LKXOL00316-170027757 Branch: Solapur Borrower: Bandu Ambadas Kamble Co-Borrower: Archana Bandu Kamble	08-02-2022 For Rs: 2731822/- (Rupees Twenty Seven Lakh Thirteen Thousand Two Hundred & Eighty Nine Only)	Plot No 28, Maule, Kurnmhari, Gat No.621/1, Plot No.28, Maharashtra 413006	Reserve Price: Rs.2505455/- (Rupees Twenty Five Lakh Five Thousand Four Hundred & Fifty Five Only) EMD: Rs. 250545/- (Rupees Two Lakh Fifty Thousand Five Hundred & Forty Six Only)	
LAN: LXAHM00416-170030009 Branch: Ahmednagar Borrower: Bhausaheb Vishwanath Kolase Co-Borrower: Anjita Bhausaheb Kolase	29-02-2024 For Rs: 1397182/- (Rupees Thirteen Lakh Ninety Seven Thousand Five Hundred & Eighty Two Only)	Gat No 106 Village Trimbakpur Tal Rahuri Dist Ahmednagar 0 Opp Padmnavi Mandir 413721 Pune Maharashtra	Reserve Price: Rs.1700000/- (Rupees Seventeen Lakh Only) EMD: Rs. 170000/- (Rupees One Lakh Seventy Thousand Only)	
LAN: LXDAU00316-170034564 Branch: Baranati Borrower: Sandip Laxman Kharade Co-Borrower: Arati Sandip Kharade	08-06-2023 For Rs: 1681049/- (Rupees Sixteen Lakh Eighty One Thousand & Forty Nine Only)	Gat No-2163/3, At Nimgang, Ketki Phutane Nagar, Near Pawar House, Sarafwadi Road, Tal Indapur, Dist. Pune, Pune, Maharashtra 413120.	Reserve Price: Rs.1700000/- (Rupees Seventeen Lakh Only) EMD: Rs. 170000/- (Rupees One Lakh Seventy Thousand Only)	
LAN: LXKUN00316-170048604 Branch: Pune2 Borrower: Parmeshwar Gyanuji Mohrut Co-Borrower: Alaka Parmeshwar Mohrut	19-12-2020 For Rs: 1371892/- (Rupees Thirteen Lakh Seventy One Thousand Eight Hundred & Ninety Two Only)	Flat No - 201, 2Nd Floor, Shinde Residency, Hingana Home Colony, Karve Nda Road, Karve Nagar, Pune, Maharashtra - 411052	Reserve Price: Rs.1800000/- (Rupees Eighteen Lakh Only) EMD: Rs. 180000/- (Rupees One Lakh Eighty Thousand Only)	
LAN: LXDAU00316-170045712 Branch: Baranati Borrower: Balaso Nathyaba Kokare Co-Borrower: Surekha Balaso Kokare	11-05-2023 For Rs: 1065171/- (Rupees Ten Lakh Sixty Five Thousand One Hundred & Seventy Nine Only)	Gat No.426, Village Nira Wagahj, Nr Kokare Wasti, Baranati, Pune, Maharashtra 413102	Reserve Price: Rs.1218403/- (Rupees Twelve Lakh Eighteen Thousand Four Hundred & Three Only) EMD: Rs. 121840/- (Rupees One Lakh Twenty One Thousand Eight Hundred & Forty Only)	
LAN: LKXOL00316-170045148 Branch: Kolhapur Borrower: Krishnat Swamara Chougale Co-Borrower: Gita Krishnat Chougale	12-03-2024 For Rs: 1878701/- (Rupees Eighteen Lakh Seventy Eight Thousand Seven Hundred & Eight Only)	Gat No. 115, Miklat No. 970, Vibhag No. 11, Hindavi Swaraj Colony, Yashoda Nagar, Mouje- Kaneriwadi, Tal-Karveer, Kolhapur, Maharashtra- 416234	Reserve Price: Rs.2300000/- (Rupees Twenty Three Lakh Only) EMD: Rs. 230000/- (Rupees Two Lakh Thirty Thousand Only)	
LAN: LXKUN00316-170048863 Branch: Pune2 Borrower: Manoj Bhimrao Dalvi Co-Borrower: Ratnaprabha Bhimrao Dalvi	09-07-2025 For Rs: 2351055/- (Rupees Twenty Three Lakh Fifty One Thousand & Fifty Five Only)	Row House S.No-10 S.No-45 H.No- 8/2, Area Ad Measuring 750 Sq.Ft., Rutuparna Soc Near Diamond Water Park Lohegaon Pune Maharashtra- 412207	Reserve Price: Rs.248269/- (Rupees Twenty Four Thousand Eight Hundred & Sixty Nine Only) EMD: Rs. 248269/- (Rupees Two Lakh Forty Eight Thousand Two Hundred & Sixty Nine Only)	
LAN: LXSAT00117-180060787 Branch: Satara Borrower: Suraj Kisan Jadhav Co-Borrower: Kisan Vithoba Jadhav	09-07-2025 For Rs: 928589/- (Rupees Nine Lakh Twenty Six Thousand Eight Hundred & Eighty Nine Only)	G P Miklat No 658/18658 Krishna Jadhav Vasti A/P Kiroli Tal- Koragad Dist Satara,Maharashtra-415501	Reserve Price: Rs.992448/- (Rupees Nine Lakh Ninety Two Thousand Four Hundred & Forty Eight Only) EMD: Rs. 99245/- (Rupees Nine Thousand Two Hundred & Forty Five Only)	

**UNITY SMALL FINANCE BANK LIMITED**
Corporate Office: Centrum House, Vidyapati Marg, Kalina, Santacruz (E) Mumbai - 400 098

SYMBOLIC POSSESSION NOTICE
(FOR IMMOVABLE PROPERTIES) SEE RULE 8(1)

Whereas, the undersigned being Authorized Officer of Unity Small Finance Bank Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following Borrower/Co-Borrowers/ Guarantors to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

The following Borrower/Co-Borrowers/ Guarantors having failed to repay the amount, notice is hereby given to the following Borrower/Co-Borrowers/ Guarantors and the public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on 13/01/2026.

The Borrower/Co-Borrowers/ Guarantors in particular and the public in general is hereby cautioned not to deal with the properties described herein below and any dealing with the said properties shall be subject to the charge of Unity Small Finance Bank Limited for the amount mentioned herein below and interest thereon.

The Borrower's/Co-Borrower's/ Guarantor's attention is invited to provisions of sub-Section 8 of Section-13 of the Act, in respect of time available, to redeem the secured assets.

Name of the Borrower/Co-Borrowers/ Guarantors & Loan Account Number	Description of the Properties Mortgaged/Secured Asset(s)	Date of Demand Notice and Outstanding Amount
1. Shoury Enterprises (Borrower)	All That Piece And Parcel Of On Land Bearing Gat No 306 Area Admeasuring 00h26.31r, Out Of Area Admeasuring 07 H 13 R Of Potkharaba Area Admeasuring 01H29R Out Of Total Area Admeasuring 08H42R Situated At Village-Venavadi, Tal-Bhor, Dist-Pune And Bounded as under:- Boundaries (As Per Mortgage/Sale Document):- North: Property Of Mr. Dashrath Chavhan, South: Road, East: Road, West: Property Of Mr. Bhelke	Demand Notice Dated 05/09/2025 for Amounting to Rs.97,61,780.84/- (Rupees Ninety-Seven Lakh Sixty-One Thousand Seven Hundred And Eighty And Eighty-Four Paise Only) as on 05/09/2025 Plus Applicable Interest and Other Charges.
2. Satish Vishnu Chavan (Co-Borrower & Mortgagor)		
3. Jyoti Satish Chavan (Co-Borrower)		
Loan Account Number: USFBPUNMSME00000272		
Date : 19-01-2026		Sd/- (Authorised Officer)
Place : MAHARASHTRA		Unity Small Finance Bank Limited

**BAJAJ HOUSING FINANCE LIMITED**
Corporate office: Cerebrum IT Park B2 Building 5th floor, Kalyani Nagar, Pune, Maharashtra 411014 Branch Office: C/4 Plot No. 12, Kolhonor Estate Hsg. Soc. Mulia Road, Near Kamal Nayan Bajaj Garden, Wakdevadi, Pune - 411003

POSSESSION NOTICE

Under Section 13(4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 & Rule 8-4(1) of the Security Interest (Enforcement) Rules 2002. (Appendix -IV)

Whereas, the undersigned being the Authorized Officer of M/s BAJAJ HOUSING FINANCE LIMITED (BHFL) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notice(s) to Borrower(s)/ Co-Borrower(s)/ Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The Borrower(s)/ Co-Borrower(s)/ Guarantor(s) having failed to repay the amount, notice is hereby given to the Borrower(s)/ Co-Borrower(s)/ Guarantor(s) and the public in general that the undersigned on behalf of M/s Bajaj Housing Finance Limited, has taken over the possession of the property described herein below in exercise of the powers conferred on him under Section 13(4) of the said Act read with Rule 8-4(1) of the said rules. The Borrower(s)/ Co-Borrower(s)/ Guarantor(s) in particular and the public in general are hereby cautioned not to deal with the below said property and any dealings with the said property will be subject to the first charge of BHFL for the amount(s) as mentioned herein under with future interest thereon.

Name of the Borrower(s)/Guarantor(s) (LAN No. Name of Branch)	Description of the Immovable property	Demand Notice Date & Amount	Date of Possession
Branch : PUNE LAN No. H402HHL1135656 And H402HHL1140989 1. Archana Mahendra Danane (Borrower) 2. Mahendra Bahadran Danane (Co-Borrower)	All that piece and parcel of the Non-agricultural Property described as: Flat No 403 Admeasuring Carpet Area About 427 Sq Fts Le 39.66 Sq Mtrs Built Up Area 555 Sq Fts Le 51.56 Sq Mtrs Along With Terrace Area 115 Sq Fts And Car Parking Near 28, 4th Floor In B-wing, Lake Paradise, Gat No 60, Village- Wagholi (awahlwadi), Tal- Haveli, Dist- Pune, Maharashtra-412207	31st Oct 2025 & Rs. 31,59,014/- (Rupees Thirty One Lakh Fifty Nine Thousand Fourteen Only)	14.01.2026
Branch : PUNE LAN No. H402HHL0650384 & H402HHL0641094 1. Sharad S Kumbhar (Borrower) 2. Ashwini Sharad Kumbhar (Co-Borrower)	All that piece and parcel of the Non-agricultural Property described as: Flat No 602, 6th Floor, Wing A, Suvama Alay, Gat No 210, And 211/2 Charnoli Khurd District, Pune, Maharashtra-412105	31st Oct 2025 & Rs. 30,34,255/- (Rupees Thirty Lakh Thirty Four Thousand Two Hundred Fifty Five Only)	14.01.2026

Place: PUNE Date: 19.01.2026

Sd/- Authorized Officer, Bajaj Housing Finance Limited

LAN: LKXOL00117-180066797 Branch: Kolhapur Borrower: Rajavali Ramjan Jamadar Co-Borrower: Ramjan Gulab Jamadar	15-11-2019 For Rs:804546/- (Rupees Eight Lakh Four Thousand Five Hundred & Forty Six Only)	C.S.No.1503, Muslim Mohalla, Varchi Galli, Near Pir Devasthan, A/P - Yelavi, Tasegaon, Sangli, Maharashtra - 416416	Reserve Price: Rs.900000/- (Rupees Nine Lakh Only) EMD: Rs. 90000/- (Rupees Ninety Thousand Only)
LAN: LXDAU00115-160009870 Branch: Baranati Borrower: Abhishek Sunil Hamole Co-Borrower: Alpans Sunil Hamole	21-12-2018For Rs: 1309080/- (Rupees Thirteen Lakh Fifty Thousand & Eighty Seven Only)	Flat No-403 A Wing 4Th Floor Green City Phase No-01 B/H Mangesh Memorial School Pune- 413801 Maharashtra	Reserve Price: Rs.1486387/- (Rupees Fourteen Lakh Eighty Six Thousand Three Hundred & Eighty Seven Only) EMD: Rs. 148639/- (Rupees One Lakh Forty Eight Thousand Six Hundred & Thirty Nine Only)
LAN: LKXOL00315-160020151 Branch: Kolhapur Borrower: Pramod Vasant Mane			